

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6817
ANSWERED ON:07.05.2010
RIGHT TO EDUCATION ACT
Aaron Rashid Shri J.M.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : whether the work of monitoring of Right to Education Act (RTE) has been entrusted to the National Commission for protection of Child Rights (NCPCR);
- (b) : if so, whether the NCPCR has adequate infrastructure for monitoring the Right to Education Act; and
- (c) : if not, the steps proposes to be taken by the Central Government for Providing adequate infrastructure to NCPCR?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): Yes, madam.

(b)& (c): NCPCR has submitted a proposal to the Government to build necessary infrastructure for discharging its responsibility of monitoring the RTE Act.